

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2004
TO BE ANSWERED ON 12TH MARCH, 2021

CREATION OF STORAGE CAPACITY

2004: SHRI MANAS RANJAN BHUNIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the deficit in procurement of foodgrains in the country and the expected time period by which the same will be filled;
- (b) the details of existing capacity for storage of foodgrains along with details of creation of additional capacity in the last five years, State-wise; and
- (c) the details of schemes and programmes which are run by the Ministry to encourage private players for creation of storage capacity in the country along with details of actual creation of storage capacity under these schemes during the last three years, State-wise?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): There has been no deficit in procurement of foodgrains, in fact it is surplus.

(b) and (c): The total storage capacity available with Food Corporation of India (FCI) and the State Agencies (both owned and hired capacity), for storage of central pool foodgrain stock was 806.93 LMT (as on 31.01.2021) comprising 657 LMT in covered godowns and 149.93 LMT in Cover and Plinth (CAP) storage. The State wise details of existing capacity are at **Annexure-I**.

The State-wise details of addition in storage capacity in the last five years and current year are at **Annexure-II**.

Depending on requirement in specific areas and for modernization of the storage facilities, the Government implements following schemes for creation of storage facilities for Central Pool stocks in the country through Public Private Partnership (PPP) mode:-

i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by FCI. Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies. The construction cost is borne by the Investors and FCI pays guaranteed hiring charges for 10 years in case of private parties and 9 years in case of CWC, SWC and other state agencies.

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ii). **CAP Hiring Scheme 2019**

Government of India approved a Scheme for construction of Cover & Plinth (CAP) as temporary storage facilities on the lines of PEG Scheme in major procuring regions viz. Punjab, Haryana, Madhya Pradesh & Uttar Pradesh for guaranteed hiring by FCI for three years to accommodate the Wheat stocks in 2019.

iii). **Construction of Steel Silos:** In addition to conventional godowns, Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains.

The State-wise and year-wise details of capacity created under these schemes in the last three years and current year are at **Annexure-III**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE UNSTARRED QUESTION NO.2004 FOR ANSWER ON 12.03.2021 IN THE RAJYA SABHA.

Storage Capacity with FCI and State Govt.Agencies as on 31.01.2021															
(Figures in LMT)															
Zone	Sl. No.	State	Total Storage Capacity with FCI (Owned/Hired)						G.Total	Total Storage Capacity with State Agencies including SWCs (excluding capacities given to FCI) for storage of foodgrains		Grand Total			
			Covered		CAP		Total			State Agencies					
			Owned	Hired	Owned	Hired	Covered	CAP		Cov.& CAP	Covered	CAP	Covered	CAP	Cov. & CAP
EAST	1	BIHAR	3.66	6.53	1.00	0.00	10.19	1.00	11.19	4.26	-	14.45	1.00	15.45	
	2	JHARKHAND	0.67	3.26	0.05	0.00	3.93	0.05	3.98	0.00	-	3.93	0.05	3.98	
	3	ODISHA	3.12	2.50	0.00	0.00	5.62	0.00	5.62	6.52	-	12.14	0.00	12.14	
	4	WEST BENGAL	8.40	1.05	0.51	0.00	9.45	0.51	9.96	9.16	-	18.61	0.51	19.12	
	5	SIKKIM	0.10	0.01	0.00	0.00	0.11	0.00	0.11	0.12	-	0.23	0.00	0.23	
N.E.	6	ASSAM	3.00	1.00	0.00	0.00	4.00	0.00	4.00	0.00	-	4.00	0.00	4.00	
	7	ARUNACHAL PD	0.32	0.01	0.00	0.00	0.33	0.00	0.33	0.00	-	0.33	0.00	0.33	
	8	MEGHALAYA	0.13	0.09	0.00	0.00	0.22	0.00	0.22	0.00	-	0.22	0.00	0.22	
	9	MIZORAM	0.25	0.00	0.00	0.00	0.25	0.00	0.25	0.00	-	0.25	0.00	0.25	
	10	TRIPURA	0.36	0.08	0.00	0.00	0.44	0.00	0.44	0.00	-	0.44	0.00	0.44	
	11	MANIPUR	0.48	0.04	0.00	0.00	0.52	0.00	0.52	0.00	-	0.52	0.00	0.52	
	12	NAGALAND	0.33	0.13	0.00	0.00	0.46	0.00	0.46	0.00	-	0.46	0.00	0.46	
NORTH	13	DELHI	2.85	0.00	0.00	0.00	2.85	0.00	2.85	0.00	-	2.85	0.00	2.85	
	14	HARYANA	7.48	50.79	3.33	2.39	58.27	5.72	63.99	36.97	31.10	95.24	36.82	132.06	
	15	HIMACHAL PD.	0.22	0.56	0.00	0.00	0.78	0.00	0.78	0.00	-	0.78	0.00	0.78	
	16	J & K	1.03	1.65	0.10	0.00	2.68	0.10	2.78	0.00	-	2.68	0.10	2.78	
	17	PUNJAB	22.24	89.80	7.31	4.95	112.04	12.26	124.30	46.80	55.00	158.84	67.26	226.10	
	18	CHANDIGARH	0.00	0.06	0.00	0.00	0.06	0.00	0.06	0.00	-	0.06	0.00	0.06	
	19	RAJASTHAN	7.20	11.21	1.85	0.00	18.41	1.85	20.26	0.00	-	18.41	1.85	20.26	
	20	UTTAR PRADESH	15.15	33.41	5.19	0.00	48.56	5.19	53.75	0.00	-	48.56	5.19	53.75	
	21	UTTARAKHAND	0.66	1.01	0.21	0.00	1.67	0.21	1.88	0.55	-	2.22	0.21	2.43	
SOUTH	22	ANDHRA PRADESH	7.29	3.10	1.60	0.00	10.39	1.60	11.99	19.84	-	30.23	1.60	31.83	
	23	ANDMAN NIKOVAR	0.07	0.00	0.00	0.00	0.07	0.00	0.07	0.03	-	0.10	0.00	0.10	
	24	TELANGANA	5.37	8.92	1.02	0.00	14.29	1.02	15.31	0.99	-	15.28	1.02	16.30	
	25	KERALA	5.29	0.13	0.21	0.00	5.42	0.21	5.63	0.52	-	5.94	0.21	6.15	
	26	KARNATAKA	3.81	4.52	1.36	0.00	8.33	1.36	9.69	0.61	-	8.94	1.36	10.30	
	27	TAMIL NADU	5.80	7.43	0.25	0.00	13.23	0.25	13.48	15.29	-	28.52	0.25	28.77	
	28	PUDDUCHERI	0.44	0.84	0.06	0.00	1.28	0.06	1.34	0.00	-	1.28	0.06	1.34	
WEST	29	GUJARAT	4.05	2.29	0.27	0.00	6.34	0.27	6.61	0.47	-	6.81	0.27	7.08	
	30	MAHARASHTRA	8.68	10.59	1.02	0.00	19.27	1.02	20.29	0.36	-	19.63	1.02	20.65	
	31	GOA	0.15	0.05	0.00	0.00	0.20	0.00	0.20	0.00	-	0.20	0.00	0.20	
	32	MADHYA PRADESH	3.37	4.65	0.36	0.00	8.02	0.36	8.38	122.34	30.78	130.36	31.14	161.50	
	33	CHHATTISGARH	5.12	3.56	0.01	0.00	8.68	0.01	8.69	15.81	-	24.49	0.01	24.50	
		Total	127.09	249.27	25.71	7.34	376.36	33.05	409.41	409.41	280.64	116.88	657.00	149.93	806.93
			376.36		33.05		409.41		409.41		397.52		806.93	806.93	

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State-wise and year-wise details of the Storage Capacity created during five years and current year for Central Pool Stocks								
								(Fig. in LMT)
S.N	State/ Union Territory	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21 (upto 31.01.21)	Total
1	Bihar	0.48	1.07	0.45	0.10	0.15	0.00	2.25
2	Haryana	0.55	0	0.00	0.00	0.33	3.57	4.45
3	Himachal Pradesh	0	0	0.00	0.03	0.22	0.00	0.25
4	J&K	0.09	0.08	0.20	0.07	0.10	0.07	0.61
5	Jharkhand	0.13	0.15	0.65	0.40	0.15	0.30	1.78
6	Kerala	0	0	0.00	0.15	0.00	0.00	0.15
7	Madhya Pradesh	0.96	5.45	0.21	0.15	0.00	1.95	8.72
8	Odisha	0.45	0.1	0.20	0.28	0.00	0.05	1.08
9	Punjab	1.39	1.9	0.25	0.50	0.50	11.61	16.15
10	Rajasthan	0	0	0.15	0.00	0.00	0.00	0.15
11	Tamilnadu	0.05	0.4	0.55	0.00	0.00	0.00	1.00
12	Telangana	0	0	0.00	0.00	0.30	0.00	0.30
13	Uttar Pradesh	0.45	0.46	1.25	0.36	0.22	0.00	2.74
14	Uttarakhand	0	0	0.10	0.00	0.00	0.00	0.10
15	West bengal	0.45	0.17	0.05	0.05	0.00	0.00	0.72
16	Chhatisgarh	0.76	0.12	0.00	0.00	0.00	0.00	0.88
17	Karnataka	0.37	0	0.00	0.00	0.00	0.00	0.37
18	Maharashtra	0.25	0	0.00	0.00	0.00	0.00	0.25
19	Assam	0.5	0	0.25	0.00	0.00	0.00	0.75
20	Arunachal Pradesh	0.02	0.03	0.03	0.00	0.00	0.00	0.08
21	Manipur	0	0	0.00	0.17	0.03	0.00	0.20
22	Nagaland	0.07	0	0.05	0.01	0.00	0.00	0.13
23	Tripura	0.05	0	0.02	0.00	0.00	0.00	0.07
24	Mizoram	0	0	0.03	0.00	0.00	0.00	0.03
	Total	7.02	9.93	4.44	2.27	2.00	17.55	43.21

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State-wise and year-wise details of the storage capacity created under PEG scheme							State-wise and year-wise details of the storage capacity created under CAP Hiring 2019 scheme					State-wise and year-wise details of the storage capacity created under SILOS				
(Fig. in LMT)							(Fig. in LMT)					(Fig. in LMT)				
Sl. no	State	2017-18	2018-19	2019-20	2020-Jan'20	Total	2017-18	2018-19	2019-20	2020-Jan'20	Total	2017-18	2018-19	2019-20	2020-Jan'20	Total
1	Bihar	0.45	0.10	0.15	0.00	0.70	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Haryana	0.00	0.00	0.33	0.00	0.33	0.00	0.00	0.00	3.57	3.57	0.00	0.00	0.00	0.00	0.00
3	Himachal Pradesh	0.00	0.00	0.22	0.00	0.22	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Jammu & Kashmir	0.20	0.07	0.10	0.07	0.44	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Jharkhand	0.65	0.40	0.15	0.30	1.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	Madhya Pradesh	0.21	0.15	0.00	0.00	0.36	0.00	0.00	0.00	1.95	1.95	0.00	0.00	0.00	0.00	0.00
7	Odisha	0.20	0.28	0.00	0.05	0.53	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Punjab	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	10.61	10.61	0.25	0.50	0.50	1.00	2.25
9	Rajasthan	0.15	0.00	0.00	0.00	0.15	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Tamilnadu	0.55	0.00	0.00	0.00	0.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Telengana	0.00	0.00	0.30	0.00	0.30	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	Uttar Pradesh	1.25	0.36	0.22	0.05	1.87	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Uttarakhand	0.10	0.00	0.00	0.00	0.10	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14	West Bengal	0.05	0.05	0.00	0.00	0.10	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15	Assam	0.25	0.00	0.00	0.00	0.25	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	4.06	1.40	1.47	0.47	7.40	0.00	0.00	0.00	16.13	16.13	0.25	0.50	0.50	1.00	2.25
